

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3757
ANSWERED ON:17.08.2010
RESTRICTIONS ON FESTIVE EVENTS
Hegde Shri Anant Kumar; Joshi Dr. Murli Manohar

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether in view of the Commonwealth Games the Government/Delhi Police have imposed any restrictions in the NCT of Delhi on organising religious events during traditional festivals including Dussehra and Ramlila;

(b) if so, the details thereof; and

(c) the details of the steps taken by the Government/Delhi Police to facilitate hindrance free holding of events during the above-said festival season?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALY RAMACHANDRAN)

(a) to (c): No Madam. No restriction has been imposed on organizing religious events during traditional festivals including Dussehra, Ramlila. However, in view of the commitments of the Police force before and during Commonwealth Games, permissions for conducting Melas are being granted only from 15th October 2010 (after the Commonwealth Games are over). All necessary law and order arrangements will be made by Delhi Police for smooth conduct of events during the coming festival season.